

- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. 7412/95]

*Review on the working of and Annual Report of North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati for 1992-93 and a Statement showing reasons for delay in laying these Papers.*

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOL) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1992-93.
- (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7413/95]

*Review on the working of and Annual Report of Smith Stanistreet Pharmaceuticals Limited, Calcutta for 1993-94 and a Statement showing reasons for delay in laying these Papers.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : On behalf of Shri Eduardo Faleiro, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the

year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7414/95]

*Annual Report and Annual Accounts of the Indian Council of Agricultural Research, New Delhi for 1993-94 and a Statement showing reasons for delay in laying these Papers.*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : On behalf of Shri S. Krishna Kumar, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1993-94.

- (ii) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1993-94, together with Audit Report thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7415/95]

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1990-91.

- (ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7416/95]

*Notification under Essential Commodities Act, 1955, etc.*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (i) S.O. 3499 published in Gazette of India dated the 17th December, 1994 regarding

appointment of the Joint Secretary (Fertilisers) in the Department of Agriculture and Cooperation, as the Controller of Fertilisers.

- (ii) S.O. 44(E) published in Gazette of India dated the 17th January, 1995 regarding appointment of Fertiliser Inspectors by the Central Government in pursuance of clause 27 of Fertiliser (Control) Order, 1985.
- (iii) S.O. 326(E) published in Gazette of India dated the 6th April, 1995 prescribing the specifications in respect of Urea imported in India for a period upto 19th January, 1996 from the 6th April, 1995.
- (iv) The Fertiliser (Control) (Amendment) Order, 1995 published in Notification No. S.O. 340 (E) in Gazette of India dated the 17th April, 1995.
- (v) S.O. 343(E) published in Gazette of India dated the 18th April, 1995 indicating the supplies of fertilisers to be made by domestic manufacturers of fertiliser to various States, Union Territories/Commodity Board during the period from the 18th April, 1995 to the 30th September, 1995 (Kharif, 1995 Season).

[Placed in Library. See No. LT 7417/95]

(2) A copy each of the following papers (Hindi and English versions, under section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1993-94.
- (ii) Annual Report of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 7418/95]

*Annual Report of Shri Lal Bahadur Shastri, Rashtriya Sanskrit Vidyapeetha, New Delhi for 1991-92, 1992-93, 1993-94 and Statement showing reasons for delay in laying these papers etc.*

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : I beg to lay on the Table :

- (1) (a)(i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1991-92.

[Placed in Library. See No. 7419/95]

- (ii) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 7420/95]

- (iii) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi for the year 1993-94.

[Placed in Library. See No. LT 7421/95]

- (b) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1991-92 and 1992-93, together with Audit Report thereon.

[Placed in Library. See No. LT 7422/95]

- (c) Statement (Hindi and English versions) regarding Review by the Government of the working of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the years 1991-92 to 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7423/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Society, Karnataka, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Society, Karnataka, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7424/95]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1993-94.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 7425/95]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1993-94, alongwith Audited Accounts.